

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

**OA No.4257/2015
MA 3855/2015
MA 3856/2015**

this the 12th day of January, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)**

1. Shri Parikshit Gautam
S/o shri Niwas Gautam
Aged about 35 years
R/o 58B, Gautam Niwas
Makshudabad Colony
Near BVM Public School
Najafgarh
Delhi – 110 043.
Designation: Junior Radiographer.
2. Shri Raman Sharma
S/o Shri Naresh Kumar Sharma
Aged about 31 years
R/o 4D, Vasant Vihar, New Delhi.
Designation: Lab Assistant.
3. Shri Santosh Suman
S/o Shri Ramdeo Singh
Aged about 36 years
R/o R77A, Chanakya Place-II
New Delhi – 110 059.
Designation: Junior Radiographer.
4. Ms. Jagwati
D/o Shri Naresh Kumar
Aged about 34 years
R/o RZ-152/91, St. No.2
East Sagarpur, Delhi.
Designation: Junior Radiographer.
5. Shri Amit Sengar
S/o Shri S.R.Singh
Aged about 33 years
R/o H.No.7, Gali No.7
Prahlad Pur, Delhi.
Designation: Junior Radiographer.
6. Shri Amit Kumar
S/o Shri Joginder Singh

Aged about 36 years
R/o C-2/16, DDU Campus
Hari Nagar, Delhi.
Designation: Junior Radiographer.

7. Shri Sanjeev
S/o Shri Mahinder Singh
Aged about 30 years
R/o H.No.208, Munguspur, Delhi.
Designation: Junior Radiographer.
8. Ms. Lhing Nei Ching
D/o Shri Neng Khai
Aged about 31 years
R/o 73-L, CPWD Colony
Vasant Vihar, Delhi.
Designation: Junior Radiographer.
9. Shri Manoj
S/o Shri Azad Singh
Aged about 27 years
R/o VPO Azad Pur, Nandnore
District Sonepat, Haryana.
Designation: O.T. Assistant.
10. Shri Taliwar Singh
S/o Shri Chhitermal
Aged about 40 years
R/o C-76/A, Gali No.7
Khijan Khurd
Delhi – 110 094.
Designation: O.T. Assistant.
11. Shri Satish Kumar
S/o Shri Ganga Ram
Aged about 30 years
R/o 705/30, Vikas Nagar
Gali No.1, Kakori Road
Sonepat, Haryana – 131 001.
Designation: O.T. Assistant.

.... Applicants

(By Advocate: Shri Piyush Sharma)

VERSUS

1. Deen Dayal Upadhyay Hospital
Through the Secretary
Hari Nagar, Delhi – 110 064.
2. Govt. of NCT, Delhi
Through Principal Secretary
New Secretariat, New Delhi.

3. The Secretary (Health)
Govt. of NCT of Delhi
1, Jawahar Lal Nehru Marg
New Delhi. Respondents

ORDER (ORAL)

By Hon'ble Mr. V. Ajay Kumar, Member (J)

When this matter is taken up, the learned counsel for the applicants seeks leave of this Tribunal to withdraw the present OA, with liberty to file a better OA, in accordance with law.

2. Accordingly, the OA is dismissed as withdrawn with liberty, as aforesaid. No costs.

(Shekhar Agarwal)
Member (A)

(V. Ajay Kumar)
Member (J)

/uma/